

## **Declaration of Assets and Liabilities**

Year 2024-25

I, Sabal Hind Sen, son of Sri Ramkrishna Prasad, aged 45 years, belonging to stenographer & Private Secretary cadre service presently working as Private Secretary, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc. Name
			Leelawati Kumari	Arav Ansh (Son)		
(i)	Cash	20000/-	155000/-			
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs.3612.80 /-		NIL		
(iii)	Bonds, Debentures and Shares in companies	HDFC Bank Mutual Fund Rs. 1000/-Per Month	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
	Motor Vehicles (details of make, etc.)	(1) Honda activa 125 CC (Scooty)	NIL	NIL		
	Jewellery (give details of weight and value)	Gold-500 gms Silver-200gms	Gold-550 gms Silver-250gms	Gold-20 gms Silver-50gms		
vii)	Other assets, such as values of claims / interests	Household Article Approx Rs 7,00,000/-	Household Article Approx Rs6,00,000/-	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sabalhindsen

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Joint Ownership 5 Bigha Rs 95,00,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 Kattha Rs 40,00,000/-	NIL	NIL	NIL	NIL ,
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL	NIL	NIL	NIL	NIL
(11)	- Current market value Others (such as interest	NIL	NITI	NITI	AITI	NITI
(v)	in property)	IVIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 <sup>th</sup> Feb. 2021.
(a)		Personal Loan of ICICI Bank	NIL
	(i) Loans from Banks	Rs. 16,00,000/-	Rs. 8,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
256 256	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL .
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Filed Assesment Year 2024-25 PAN No- DELPS3531C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL .	ŃIL
,	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL

(iv) Proper	ty Tax	NIL
GPF/CPF/PRAN N	o. :- PTS/BLA-121	17
Gender	:- M (M/F)	
Date of Birth	:- 1 3 0 2	2 1 9 8 0 (DD/MM/Y
Class/Group	:- B (A/B/C	c)
Cader	:- Bihar Legislative Ass	sembly Secretariat Service.
	(Full Name e.g.	B.A.SBihar Administrative Service Secretariat Service etc.)
Home District	:- Nalan	nda

## C. Personal Detail

Place: Patna

Date: 20.02.2025

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

Signature-Sabalhindsen

Name of Employee: -Sabal Hind Sen

Designation: Private Secretary

Department: Bihar Vidhan Sabha, Patna

NIL

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.